

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2338
ANSWERED ON:12.03.2013
COMPLAINTS AGAINST WCL
Ahir Shri Hansraj Gangaram

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received any complaints of losses being caused to the surrounding industries consequent upon not giving importance to them by the Western Coalfields Limited (WCL);
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c):As per the information given by the Coal India Limited (CIL), representations were received from different sources for extension of ancillary status to 39 ancillary units. Ancillary status of 27 firms out of 39 has already expired. The Government has promulgated a policy on Micro and Small Enterprises (MSEs) on 23rd March, 2012, which is implemented by the Western Coalfields Limited (WCL) by extending the provisions of the same to the micro and small scale enterprises, including these 39 units.